

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6915
ANSWERED ON:09.05.2003
MAINTENANCE OF REGISTER BY MANUFACTURER OF MEASURING TAPES
C. SREENVAASAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether manufacturers of measuring tapes having valid licence to manufacture these tapes have to compulsorily maintain a register as per Section 35 Schedule 10 Rule 13(1) of the weights and Measure Act, 1976;
- (b) if so, details of the manufacturers maintaining such register;
- (c) whether any check has been exercised to ensure that all such manufacturers are maintaining the above register;
- (d) whether such registers maintained by the above manufacturers are cross verified and signed by some designated officer every month; and
- (e) if so, details thereof and if not, the manner in which the correctness of the entries in the register are verified ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIV. SREENIVASA PRASAD)

(a): The licensed manufacturers of measuring tapes are required to maintain a register as per Section 35 of the Standards of Weights and Measure Act, 1976 read with rule 26 of the Standards of Weights and Measures (General) Rules 1987 and prescribed under Eleventh Schedule of the said Rules in respect of inter-state transaction. In respect of intra- State transaction they are required to maintain similar register under Section 23 of the Standards of Weights and Measures (Enforcement) Act, 1985 read with rule 13(1) and prescribed under Schedule X of the State Enforcement Rules.

(b): M/s Scanan Hardware Pvt. Ltd., Thane and M/s Klas Tape Company, Raigad in Maharashtra and M/s FMI Ltd. and M/s Freemans Measures Ltd., Ludhiana in Punjab have taken licences from the weights and measures enforcement authorities of the respective States. While the licensed manufacturers in Maharashtra are not maintaining the required registers, the manufacturers in Punjab are doing so.

(c) to (e): In Punjab the registers are checked every month but not signed. Registers are cross checked in accordance with the certificates of verification issued. In Maharashtra instructions have been issued to the concerned authorities to follow the prescribed procedures.